

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.09.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 110 of 2021  (PH)	Arvind Bali Vs. Union of India, Ministry of Corporate Affairs & Anr.	Nakul Mohta	Sanjay Shorey Rakesh Tiwari Rupa Sutar-R1
2.	Comp. App (AT) No. 111 of 2021  (PH)	Satpal Bansal Vs. Union of India, Ministry of Corporate Affairs & Anr.	Nakul Mohta	Sanjay Shorey Rakesh Tiwari Rupa Sutar-R1
3.	Comp. App. (AT) (Ins) No. 454 of 2021  (PH)	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Misha Rohatgi Mohta	Liz Mathew Sonali Jain Rohan Rajadhyaksha-R1 Ashish Dholakia-R2 Raunak Dhillon-R3
4.	Comp. App. (AT) (Ins) No. 455 of 2021  (PH)	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors.	Misha Rohatgi Mohta	Liz Mathew Sonali Jain-R1 Ashish Dholakia-R2 Aditya Marwah-R3

### For Admission (Fresh Case)

5.	Comp. App. (AT) (Ins) No. 750 of 2021	Roopjyot Engineering Pvt. Ltd. & Ors. Vs. The Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Sharmistha Ghosh	Raghav Shankar Sonali Jain-R1 Chitra Rentala-R2 Raunak Dhillon-R3 Neeraj Balakrishnan
----	---	--	------------------	---

### For Renewal of FDR

6.	TA (AT) (Compt.) No. 25 of 2017 Old Appeal No. 64/2016	The Ramco Cements Limited Vs. CCI And Another	Shruti Iyer & Rahul Balaji	Samar Bansal & Vinayak MehrotraR1 Atul Dua, Vasanth Rajasekaran, Ankush Walia, R-2
7.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. CCI	Nisha Kaur Uberoi	Zoheb Hussain

<b>8.</b>	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. CCI	Nisha Kaur Uberoi	Zoheb Hussain
-----------	--------------------------------------	-------------------------------------	-------------------	---------------

#### For Admission (After Notice)

<b>9.</b>	Comp. App (AT) (Ins) No. 711 of 2019	Sushila Lakhota. Vs. Zeal Developers Pvt. Ltd.	Aman Anand	Radhika Goel
<b>10.</b>	Comp. App (AT) (Ins) No. 1286 of 2019	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors.	Kunal Chatterji	Abhishek Anand-R1 S.K Singh-R2
<b>11.</b>	Comp. App (AT) (Ins) No. 1412 of 2019	NLMK India Service Centre Pvt. Ltd. Vs. PME Power solution (India) Ltd.	Rachit Devgun	Dinesh Kapil
<b>12.</b>	Comp. App. (AT) (Ins) No. 85 of 2021	Tijaria Polypipes Ltd. Vs. Kevadiya Construction Pvt. Ltd.	Susshil Daga	Arpit R. Singhvi Ranu Purohit
<b>13.</b>	Comp. App. (AT) (Ins) No. 183 of 2021	Arrow Engineering Ltd. Vs. Golden Tobacco Ltd.	Vikas Mehta	Dhaval Deshpande Yash Jariwala

#### For Hearing

<b>14.</b>	Comp. App. (AT) (Ins) No. 1085 of 2019	Deepak Vegpro Pvt. Ltd. Vs. Shree Hari Agro Industries Ltd.	Narendra M. Sharma	R. K. Gupta
<b>15.</b>	Comp. App. (AT) (Ins) No. 666 of 2021 & I.A. No. 1749 of 2021	Shiv Kumar P. Salunkhe Vs. Deepak Maini	Sangeeta Mishra	Abhishek Anand
<b>16.</b>	Contempt Case (AT) No. 03 of 2020 in Comp. App. (AT) (Ins) No. 104 of 2019	Prerna Singh Vs. Committee of Creditors of Xalta Food and Beverages Pvt.Ltd. & Ors.	Kshitij Sharda	Akshay Kapoor-R9 & R10 Namit Suri-R4 to R11, R13, R14, R16 & R17

#### For Directions - to Settle Date

<b>17.</b>	Comp. App. (AT) (Ins) No. 540 of 2020	Amsons Communication Pvt. Ltd. Vs. ATS Estates Pvt. Ltd.	Mohit Yadav	Rajesh Ranjan Sarthak Malhotra
<b>18.</b>	Comp. App. (AT) (Ins) No. 187 of 2021	Abhijit Jasrasaria Vs. JOP International Ltd.	P K Sachdeva	

<b>19.</b>	Comp. App. (AT) No. 100 of 2020	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors.  <b>With</b>	Pooja M. Saigal	Sakesh Kumar-R1 Rajshekhar Rao-R2 U.A. Rana-R3
<b>20.</b>	Comp. App. (AT) No. 101 of 2020	Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Vijay Nair	Sakesh Kumar-R1 U.A. Rana-R2 Pooja M. Saigal-3
<b>21.</b>	Contempt Case (AT) No. 11 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Anant Kumar Singh Vs. Prithvi Raj kasana  <b>With</b>	Saurabh Kalia	
<b>22.</b>	Contempt Case (AT) No. 12 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Saurabh Sitiesh & Anr. Vs. Prithvi Raj kasana	Anuj Tiwari	
<b>23.</b>	Contempt Case (AT) No. 14 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Jatin Bachani & Ors. Vs. Morpheus Developers Pvt. Ltd. & Ors.	Malak Bhatt	

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**